

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

65. C.P. (IB)/1180(MB)2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Spik Enviro Management Private Limited
Vs.
Vision Earthcare Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Hafeezur Rahman, Ld. Counsel for the Operational Creditor present. Mr. S. L. Shah, Ld. Counsel for the Corporate Debtor present.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)